

(e) whether any FIR has been filed, if so, the details ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) On 28th March 1980, at 1.35 A.M. information was received from Police Control Room at the Police Station, Tilak Marg that an unknown person had informed that some incident had taken place in Curzon Road Apartments. On reaching the spot, the dead body of a woman was found lying by the side of 'E' Block, Curzon Road Apartments lawn. The woman was later identified as Mrs. Purnima Singh, wife of Shri Sarabjeet Singh, S.S.P., Bhatinda. It was learnt that Shri Davinder Singh Garcha, M.P. and Shri Balbir Singh, former Health Minister of Punjab had come to drop Mrs. Purnima Singh, who was staying with her sister at 812/E Curzon Road Apartments. Enquiries revealed that Shri Garcha had gone up to the 8th floor to leave Mrs. Singh, while Shri Balbir Singh kept sitting in the car. When, they were leaving the premises, they were stopped by the Chowkidar and a Police Constable on the Grounds that a lady had just fallen down near 'E' Blok and died.

(b) No case was registered and as such no arrest has been made. S/Shri Garcha and Balbir Singh have been examined in details during inquest proceedings.

(c) and (d) Proceedings u/s 174 Cr. P.C. have been conducted by the Station House Officer, Tilak Marg, New Delhi to find out the cause of death. The following persons have been examined during the proceedings:

(1) Shri Sarabjeet Singh, S.S.P. Bhatinda, husband of the deceased;

(2) Shri (Capt.) Gopal Krishan, (father of the Deceased).

(3) Deepak Dharni (brother of the deceased)

(4) Dalip Dharni (brother of the deceased).

(5) Mrs. Chanderlaikha (Sister).

(6) Mrs. Kiran Roy (Sister).

(7) Shri Sham Singh (brother-in-law)

(8) Shri G.S. Chawla, Family friend .

(9) Shri P. B. Buckshey, Consultant Psychiatrist.

(10) Shri Balbir Singh.

(11) Shri Davinder Singh Garcha, M.P.

(12) Const. Mohd. Hanif (on duty)

(13) Chowkidars, Lakhan Singh, Chhotey Lal, Uttam Singh and Bhola Ram of Curzon Road Apartments.

(14) Besides this about 70 residents of Curzon Road Apartments, Pandara Market, NSCI have also been examined.

(e) During inquest proceedings u/s 174 Cr. P.C., nothing suggestive of Homicidal death/any foul play in the matter came to notice. In view of the Post-Mortem Report, opinion of Central Forensic Science Laboratory, expert medical opinion and the statements of her close relatives, the police came to the conclusion that Mrs. Purnima Singh committed suicide. Final report has been sent to the Sub-Divisional Magistrate, New Delhi.

Researches for alternative Energy Uses

452. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that in view of the bleak future of exhaustible fossil energy sources, i.e. oil and coal, the last Science Congress has recommended urgent attention towards exploration of alternative energy uses—solar, hydel, sea waves and bio-mass conversion; and

(b) if so, what steps are being taken to implement these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) A Task Force has been constituted under the Chairmanship of Secretary, Department of Science and Technology to initiate follow-up action on recommendations of the Science Congress. The Government has accorded high priority for the development of alternative sources of energy. The Department of Science and Technology is already implementing a coordinated R&D programme in this area and this programme is being further expanded.

Difference between Proposed Draft of Sixth Five Year Plan and one prepared by Janata Government

453. **SHRIMATI GEETA MUKHERJEE:** Will the Minister of PLANNING be pleased to state:

(a) in what respect is the present 6th Plan outline basically different from the one prepared by Janata Government when the projected rate of growth is marginally different *viz.* 5% in place of 4.7% in the earlier one; and

(b) what prevented stipulation of a higher growth rate in industrial production when the Prime Minister called for "Setting the sights high"?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) The Planning Commission has tentatively fixed the target for growth of national income during 1980-81 to 1984-85 at 5 per cent per annum. While formulating the Plan, possibilities of stepping up the growth rate to a higher percentage will also be explored. Considering the severity of the resource constraint and the deterioration in the balance of payments outlook, the realisation of even a 5 per cent growth rate will represent no

small achievement. The new Plan will lay strong emphasis on accelerating the rate of growth of agricultural production and on generation of employment opportunities in rural areas in the framework of an integrated programme for rural development. At the same time, consistent with the emphasis on self reliance and accelerated growth, greater attention will also be paid to securing faster growth of industrial production and of exports. The concept of rolling plan has been given up and the new plan will have a fixed five year horizon.

(b) While formulating the new five year plan, every effort will be made to fix the target for industrial growth rate as high as possible subject to its consistency with the target for the overall rate of growth of the economy and availability of resources.

Report of the Committee on Transport Policy and Coordination

454. **PROF. NARAIN CHAND PARASHAR:**
SHRI R. K. MHALGI:

Will the Minister of PLANNING be pleased to state:

(a) whether the Committee on Transport Policy and coordination set up by the Planning Commission has since submitted its report;

(b) if so, the main contents of the report and the action taken by the Government on this report;

(c) the date on which Government received the report of the Committee; and

(d) the names of the members of the Committee alongwith any changes in its constitution since its inception?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) Yes, Sir. The National Transport Policy Committee has submitted its Report.

(b) Copies of the Report have been placed in the Library of the Parliament for reference. The recommenda-